## EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of unsecured financial creditors belonging to any class of creditors; Date of Commencement of CIRP: March 28 2024; List of Creditors as on January

|  |   | S.No   |                           |
|--|---|--|---------------------------|
|  |   | Name of creditor                                     |                           |
|  | - | Identification<br>No.                                |                           |
|  |   | Date of receipt                                      | Details                   |
|  |   | Amount<br>claimed                                    | Details of claim          |
|  |   | Amount<br>of claim<br>admitted                       |                           |
|  |   | Nature of claim                                      | Details o                 |
|  |   | Amount covered by gurantee                           | Details of claim admitted |
|  |   | Whether related party?                               | mitted                    |
|  |   | % of<br>voting<br>share<br>in<br>CoC                 |                           |
|  |   | Amount of m of m continge due nt claim may           |                           |
|  |   | of any<br>mutual<br>dues, that<br>may be set-<br>off | A III                     |
|  |   | Amount of claim not admitted                         |                           |
|  |   | Amount<br>of claim<br>under<br>verificati<br>on      |                           |
|  |   | Remarks, if<br>any                                   | Amount in ₹)              |

